All State and District Central Co-operative Banks
Dear Sir,
Mid-term Review of Annual Policy Statement for the year 2004-05Reduction of Tenor of Domestic/ Ordinary Non-Resident (NRO) Term Deposits

Please refer to paragraph 1(i) of our circular RPCD.No.RF.DIR.BC.77/07.38.01/2000-01 dated April 19, 2001. At present, the banks can accept term deposits of Rs. 15 lakh and above for a minimum maturity period of 7 days and in the case of term deposits of less than Rs. 15 lakh, the minimum maturity period has to be 15 days.
2. In this connection, we invite a reference to paragraphs 73 and 74 of the Midterm review of Annual Policy Statement for the year 2004-05 (copy enclosed). As mentioned therein, the above guidelines have been reviewed and it has been decided that in order to provide uniformity in the tenor of term deposits, the banks may, at their discretion, reduce the minimum tenor of domestic/ NRO term deposits even below Rs. 15 lakh from 15 days to 7 days. However, the banks would continue to have the freedom to offer differential rates of interest on term deposits of Rs. 15 lakh and above, as hitherto. The revised instructions would come into effect from November 1, 2004.
3. Please acknowledge receipt to our concerned Regional Office.

Yours faithfully,
(G.Srinivasan)

Chief General Manager
Encl: as above

## Interest Rate Policy

(c) Reduction of Tenor of Domestic Term Deposits
73. At present, while the minimum maturity of wholesale domestic term deposits (Rs. 15 lakh and above) is 7 days, it continues to be 15 days for retail domestic term deposits (under Rs. 15 lakh). In order to provide uniformity in the tenor of term deposits, it is proposed that:

- Banks, at their discretion, can reduce the minimum tenor of retail domestic term deposits (under Rs. 15 lakh) from 15 days to 7 days.

74. Banks, however, would continue to have the freedom to offer differential rates of interest on wholesale domestic term deposits of Rs. 15 lakh and above as at present.
